

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.106
TO BE ANSWERED ON 2ND FEBRUARY, 2021**

SEVERE ADVERSE EVENTS TO COVID-19 VACCINATIONS

106 SMT. PHULO DEVI NETAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether severe adverse events have been reported in relation to any COVID-19 vaccines currently being developed and/or manufactured in India
- (b) if so, the details thereof including the number of events reported and
- (c) the corrective steps being taken to ensure safety of vaccines?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Adverse Events Following Immunization (AEFI) are categorized as “Minor”, “Severe” & “Serious”. Various Vaccines are given market authorization or restricted emergency use authorization by the National Regulator only after their safety is established in pre-clinical & clinical trials.

National Coordination Centre-Pharmacovigilance Programme of India (NCC – PvPI)/Central Drugs Standard Control Organisation has not received information about any specific severe adverse events causally linked to administration of Covid-19 vaccines.